

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GREVEK INVESTMENTS AND FINANCE PRIVATE LIMITED OPERATING
IN THE INVESTMENT MANAGEMENT, FINANCE, SECURITIES
INVESTMENT AND FINANCIAL CONSULTANCY BUSINESS.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Grevek Investments and Finance Private Limited CIN: U65990MH1993PTC070326 PAN: AAACG2968G
2.	Address of the registered office	Regd. Office: 13 3rd Floor Khetan Bhavan 198, J Tata Road, Churchgate, Mumbai, Maharashtra, India, 400020
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Mumbai
5.	Installed capacity of main products/ services	Company is engaged in the business of investments, financing and financial consultancy services.
6.	Quantity and value of main products/ services sold in last financial year	Nil - As per the available Balance sheet of 2022-23.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at cirp.grevekinvestment@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.grevekinvestment@gmail.com
10.	Last date for receipt of expression of interest	28-06-2026
11.	Date of issue of provisional list of prospective resolution applicants	08-07-2026
12.	Last date for submission of objections to provisional list	13-07-2026
13.	Date of issue of final list of prospective resolution applicants	23-07-2026
14.	Date of issue of information memorandum, evaluation	28-07-2026

	matrix and request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	27-08-2026
16.	Process email id to submit Expression of Interest	cirp.grekeinvestment@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	No information available

Atul Tandon



**IPE – NPV Insolvency Professionals Private Limited
(Formerly Known as Mantrah Insolvency Professionals Private Limited)**

Through its director – Mr. Atul Tandon

Appointed as Resolution Professional

In the Matter of Grevek Investments and Finance Private Limited

IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021

Validity of AFA: December 31, 2026

Email for Correspondence - cirp.grekeinvestment@gmail.com

Date: June 13, 2026

Place: Mumbai

PHYSICAL POSSESSION NOTICE

ICICI Bank Branch Office: ICICI Bank Ltd. Office Number 201-B, 2nd Floor, Road No. 1 Plot No. B3, WFI IT Park, Wagle Industrial Estate, Thane (West)- 400604.

The Authorised ICICI Bank Officer under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notices to the borrower(s) mentioned below, to repay the amount mentioned in the Notice within 60 days from the date of receipt of the said Notice.

Having failed to repay the amount, the Notice is issued to the borrower and the public in general that the undersigned has taken possession of the property described below, by exercising powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to charges of ICICI Bank Limited.

Sr. No.	Name of the Borrower(s)/ Loan Account Number	Description of Property/ Date of Physical Possession	Date of Demand Notice/ Amount in Demand Notice (Rs)	Name of Branch
1.	Amit Devidas Bunde/ Suvarna Amit Bunde/ LB/LN00003377515/ LB/LN00004574368/ LB/LN00003377516	Flat No. B-6, 2nd Floor, Snehatol Apartment, Plot No. 19, Survey No. 38/ 4 + 5 P, Mouje Mehrun, Apna Ghar Colony, Near Boliram GYM, Ayodhya Nagar, Maharashtra, Jalgaon- 425001/ June 10, 2026	November 11, 2024 Rs. 14,63,260.59/-	Jalgaon/ Akola

The above-mentioned borrower(s)/guarantor(s) is/are hereby issued a 30 day Notice to repay the amount, else the mortgaged properties will be sold after 30 days from the date of publishing this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date: June 13, 2026 Place: Jalgaon & Akola

Sincerely Authorised Officer, For ICICI Bank Ltd.

PUBLIC NOTICE

Notice is hereby given to the general public, customers, suppliers, creditors, bankers and all concerned that **Mr. Chandrakant Lakshmanrao Kulkarni** retired from the partnership of Indian Material Research Centre (IMRC) with effect from 01 July 2023 pursuant to a Deed of Retirement executed on 28 July 2023.

As per the terms of the said Deed of Retirement, all assets and liabilities of the business as on the date of retirement were taken over by the continuing partners. Accordingly, **Mr. Chandrakant Lakshmanrao Kulkarni** shall not be concerned with or responsible for the management, transactions, obligations, recoveries, commitments, liabilities or dealings of IMRC arising on or after 01 July 2023.

It is further clarified that **Mr. Chandrakant Lakshmanrao Kulkarni** shall not be liable or responsible for any loss, debt, claim, demand, obligation, liability, expense, damage, proceeding or commitment incurred, suffered or arising in relation to the affairs, business or operations of IMRC on or after 01 July 2023. Any person dealing with IMRC after the said date shall do so solely with the continuing partners and at their own responsibility.

Any person having any claim or query in relation to the affairs of IMRC after 01 July 2023 may contact the continuing partners directly.

Sd/- Mr. Chandrakant Lakshmanrao Kulkarni

SBI भारतीय स्टेट बैंक State Bank of India

RBO Sion, B 602/ 604, Kohnoor City, Commercial-1, 6th Floor, Kiroi Road, off LBS Marg, Kuria (West), Mumbai-400 070

VEHICLE AUCTION NOTICE

OF VEHICLES ON 'AS IS WHERE IS' & 'AS IS WHAT IS BASIS'

The undermentioned cars seized by the Bank are for sale on 'As is what is' & 'As is what is' basis. Details of which are as under:

Sr. No.	Name of Borrower	Car No. Make/Model	Minimum Reserve Price	Earnest Money 10%	Where For Car Inspection
1	M/s. Sachit Tours and Travels	MH48CQ6949 Hyundai Aura 1.2MT CNG S	Rs. 4,00,000/-	Rs. 40,000/-	Trinity Enterprises, Sr No-145 164 168 Hissa No1 And 2, Walton Hotel, Mumbai Ahmedabad Highway, Sasupada Naigao, Vasai, Dist Palghar - 401208 (Resolution Agency - Om Enterprises (Mr. Sanjay Gadkar: 9892507818)
2	M/s. Sachit Tours and Travels	MH48CQ6950 Hyundai Aura 1.2MT CNG S	Rs. 3,75,000/-	Rs. 37,500/-	Kevin Warehousing, Survey No.45, 90 Fit Road, Behind G.P.Parsik Bank, Parsik Nagar, Kharegaon, Kalwa West - 400605 (Resolution Agency - Sizing Technology Pvt Ltd, Contact: 828294449)

Inspection : Any day from 11:00 AM to 05:00 PM from the date of publication of this notice up to 19.06.2026 Auction Place: At above SBI Branch Auction Date & Time: On Date: 20.06.2026 at 4.30 pm to 5.00 pm

It is informed to all intending purchasers/bidders that they can participate in Open Auction by registering themselves on payment of 10% of the Reserve Price as EMD by way of DD favoring of State Bank of India at above branch sealed envelope submission by 19.06.2026. Bank reserve rights to cancel or accept bid at any stage.

Date: 11.06.2026 Place: Mumbai

Authorized Officer State Bank of India

DEPUTY REGISTRAR OF CO-OPERATIVE SOCIETIES, M-WARD, MUMBAI

Room No.202, 2 floor, Kokaan Bhavan, CBD Belapur, Navi Mumbai 400 614 PUBLIC NOTICE

Shri Saraswati Co-operative Housing Society Limited
N.G. Acharya Marg, Chembur, Mumbai-400 071. V/s Applicant

Shri E Jayapal
Flat No. 1204, Shri Saraswati Co-operative Housing Society Limited N.G. Acharya Marg, Chembur, Mumbai-400 071 Opponent

The above mentioned Opponent is hereby intimated by this Public Notice that the Applicant Society has filed the Application for recovery of dues u/s 154B-29 before the competent authority of M-Ward and the notice were served on the above mentioned address, we are intimating you for the last time through this Public Notice that the next date of hearing is kept on 02/07/2026 at 3.00 p.m. you may remain present if you so desire. If no one comes from your side on the above mentioned date, then ex-parte order will be passed, which you may take a note of. This Public Notice dated 08/06/2026 is sent from my office and I have signed and given the approval for this public notice.

Place: Mumbai Sd/-
Date: 08/06/2026 (Shirish A. Sapkal)
Deputy Registrar of Co-operative Societies M-Ward, Mumbai

SLUM REHABILITATION AUTHORITY, BRIHANMUMBAI

No.SRA,B/ED/OW/3C(1)/Notification/Shivnetra SRA CHS (prop)/ Tungwa/L/2026/26874 Date: 09.06.2026

NOTIFICATION

Whereas, the Slum Rehabilitation Authority has formed Slum Rehabilitation Scheme under the provision of section 3B(3) of Maharashtra Slum Areas (Improvement, Clearance and Redevelopment) Act, 1971 and published in gazette on 9th April 1998;

Whereas, in view of the provision of Section 3C (1) of the Maharashtra Slum Areas (Improvement, Clearance and Redevelopment) Act, 1971, the Chief Executive Officer, Slum Rehabilitation Authority, (SRA, Brihanmumbai) is empowered to declare any area as "Slum Rehabilitation Area".

Therefore, in view of the said provision of section 3C (1) of the Maharashtra Slum Areas (Improvement, Clearance and Redevelopment) Act, 1971, I, undersigned is hereby declare the area shown in schedule as "Slum Rehabilitation Area". Now the said area is open to submit scheme of slum rehabilitation as per regulation 33(10) of Development Control & Promotion Regulation, 2034 of Brihanmumbai.

Schedule

Sr. No.	CTS No.	Area as per property card (Sq.mtr.)	Area declared as "Slum Rehabilitation Area" (Sq.mtr.)	Consolidated Boundaries			
				East	West	North	South
1	55	6087.80	19.31				
2	56	1037.40	200.03				
3	69	2840.20	494.05				
4	71	460.60	452.70				
5	71/1	19.10	19.10	CTS No. 55(PT), 69(PT), 71(PT), 72	CTS No. 69(PT)	CTS No. 71(PT), 68B(PT)	CTS No. 55(PT), 56(PT), 69(PT)
6	71/2	12.50	12.50				
7	71/3	34.60	34.60				
8	71/4	6.90	6.90				
9	71/5	19.40	19.40				
Total		10518.50	1258.59				

Village - Tungwa, Taluka - Kuria Place - Saki Vihar Road, Andheri (E), Mumbai, Ward - L Applicant - Shivnetra SRA CHS (prop)

Sd/-
(Dr. Mahendra Kalyankar)
Chief Executive Officer
Slum Rehabilitation Authority, Brihanmumbai

Administrative Building, Prof. Anant Kanekar Marg, Bandra (E), Mumbai - 400 051.
Tel.: 022 - 2656 5800, 6912 5800, Fax: 022-2659 0457, Email: info@sra.gov.in

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR GREVEK INVESTMENTS AND FINANCE PRIVATE LIMITED

OPERATING IN THE INVESTMENT MANAGEMENT, FINANCE, SECURITIES INVESTMENT AND FINANCIAL CONSULTANCY BUSINESS (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS
1.	Name of the Corporate Debtor along with PAN & CIN LEP-Ne: Grevek Investments and Finance Private Limited CIN: U65990M11993PT070326 PAN: AAACC2968G
2.	Address of the Registered Office: Regd. Office: 13 3rd Floor Khetan Bhavan 198, J Tata Road, Churchgate, Mumbai, Maharashtra, India, 400020
3.	URL of website: NA
4.	Details of the place where the majority of fixed assets are located: Mumbai
5.	Installed capacity of main products/ services: Company is engaged in the business of investments, financing and financial consultancy services.
6.	Quantity and value of main products/ services sold in the last financial year: Nil - As per the available Balance sheet of 2022-23.
7.	Number of employees/workmen: Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Details can be sought by sending email at cirp.grekeinvestment@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Details can be sought by sending email at cirp.grekeinvestment@gmail.com
10.	Last date of receipt of expression of interest: 28-06-2026
11.	Date of issue of the provisional list of prospective resolution applicants: 08-07-2026
12.	Last date of submission of objections to the provisional list: 13-07-2026
13.	Date of issue of the final list of prospective resolution applicants: 23-07-2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants: 28-07-2026
15.	Last date for submission of resolution plans: 27-08-2026
16.	Process email id to submit Expression of Interest: cirp.grekeinvestment@gmail.com
17.	Details of Corporate Debtor's registration as MSME: No information available

IPF - NPV Insolvency Professionals Private Limited (Formerly known as Mantrah Insolvency Professionals Private Limited) Through its director - **Mr. Atul Tandon** Appointed as Resolution Professional in the Matter of Grevek Investments and Finance Private Limited (IBBI Reg. No: IBBI/IPF-0040/PA-2/2022-23/50021 Validity of AFA: December 31, 2026)

Date: June 13, 2026 Place: Mumbai Email for Correspondence - cirp.grekeinvestment@gmail.com

KVB Karur Vysya Bank

Asset Recovery Branch - Shop No 12 & 13, Diamond Mansion, Dr. Viegas Street, Kalbadevi Main Road, Kalbadevi, Mumbai, Maharashtra 400002 Phone No. 7710001955 Mail : headkarur@mumbai.kvbmail.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 9 (1) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, The Karur Vysya Bank Ltd, the physical possession of which has been taken by the Authorised Officer of The Karur Vysya Bank Ltd., Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 07.07.2026, for recovery of Rs 27,07,423.16/- (Rupees Twenty Seven Lakhs Seven Thousand Four Hundred Twenty Three and Paise Sixteen Only) as on 05.06.2026 with interest and expenses thereon from 06.06.2026 due to the Karur Vysya Bank Ltd., Secured Creditor from Borrower Mr SAMEER AVINASH CHAVAN, At B-6, Suyog Apartments, Laxman Mhatre Road, Near Nav Gaon, St Mary School, Dahisar West, Mumbai-400034

DESCRIPTION OF THE IMMOVABLE PROPERTY

All part and parcel of Residential Flat admeasuring 338 sqft built up area situated at Flat No.104, 1st Floor, Plot No.20, R N Heights, Puspak Noida Vahal, Sec 25 A, Ulwe, Panvel-410206 standing in the Name of Sameer Avinash Chavan

Reserve Price : Rs 21,00,000/-
EMD : Rs 2,10,000/-
Bid Amount Incremental : Rs 50,000/-

For detailed terms and conditions of the sale, please refer to the link provided in our Bank's/Secured Creditor's website i.e www.kvb.co.in/Property Under Auction also at the web portal https://www.bankauctions.in of the service provider, M/s 4 Closure - Contact Person Mr. Nitesh D Pawar, Mobile No. 8142000725 and Mail id: nitesh@bankauctions.in

Statutory 15 days' Notice under Rule 9(1) of the SARFAESI Act, 2002

The borrower/s and guarantor/s are hereby notified to pay the dues as mentioned above along with up to date interest and ancillary expenses before the date of e-Auction, failing which the Schedule property will be auctioned/sold and balance dues, if any, will be recovered with interest and cost.

Date : 12.06.2026 Place : Mumbai

Sd/-
Authorized Officer
The Karur Vysya Bank Ltd.,

PUBLIC NOTICE

NOTICE is hereby given that our client, **A212 Associates**, a Partnership Firm having its address at 111, Marwah Industrial Estate, Saki Vihar Road, Andheri (East), Mumbai - 400 072, is the allottee of the residential flat bearing Flat No. C-1105, on the 11th Floor, Tower C, along with 2(Two) car parking spaces/ (Configuration-Single) in the building/project known as "Eternia", situated at C.T.S. No. 543, Village NARHUR, T Ward, L.B.S. Road, Mulund (West), Mumbai - 400 080 (hereinafter referred to as the "said Premises") developed by Oberoi Constructions Limited (the Promoter). The said Premises was allotted to our client by an Agreement for Sale of Premises dated 31st January 2018, registered with the Office of the Joint Sub-Registrar, Kuria No. 2, Mumbai Suburban District under Registration No. KRL 2-3795-1018 on 2nd April 2018 (hereinafter referred to as the "said Agreement for Sale"). The original of the said Agreement for Sale has been inadvertently lost/misplaced and despite diligent search could not be traced. Any person(s) who is in custody of the said original Agreement for Sale or who has or claims to have any right, title, interest, or claim against or in respect of the said Premises or any part thereof by way of sale, exchange, mortgage, charge, gift, trust, maintenance, possession, tenancy, inheritance, lease, leave and license, lien, or otherwise howsoever - is hereby required to make the same known in writing, along with copies of supporting documents, to the undersigned at the address mentioned below, within a period of 14 (fourteen) days from the date of publication of this notice failing which such claims shall be deemed to have been waived, abandoned, or to be non-existent.

Sd/-
Jethwa Jigisha Ashwin
Advocate
Office No. 105, Gupta Bhavan,
R.R.T. Road, Near Ganatra Hospital,
Mulund (West), Mumbai - 400 080.

सेंट्रल बैंक ऑफ इंडिया Central Bank of India

1911 से आपके लिए 'केंद्रित' "CENTRAL" TO YOU SINCE 1911

"APPENDIX- IV-A" SALE NOTICE

For Sale of Immovable Properties

REGIONAL OFFICE NASHIK : Address: P-63, MIDC Satpur, Nashik-422007. Mail ID- recvnasiro@centralbank.bank.in

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8(6) & 9(1) of the Security Interest (Enforcement) Rules, 2002.

E-Auction Date: 29.06.2026 Time: 10.00 AM to 06.00 PM
Date of Inspection And Time : 26.06.2026 Time: 10.00 AM to 06.00 PM

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the physical / Symbolic Possession of which has been taken by the Authorised Officer of Central Bank of India, Secured Creditor, will be sold on "As is where is", "As is what is", & "Whatever there is" basis on 29.06.2026 for recovery of dues to the Central Bank of India from below mentioned Borrower(s) and Guarantor(s). The Reserve Price, Earnest Money Deposit (EMD) and Bid Increase Amount is displayed against the details of respective properties.

Sr. No.	Name of the Branch & Borrowers / Guarantors	Demand Notice Date & Due Amount	Description of the Immovable Property	Reserve Price (RP)
1	Satpur Industrial Estate Branch Borrower : M/s Heramb Sales Corporation M/s Gokul Pareek (Partner & Guarantor) Mr. Tilak Gokul Pareek (Partner & Guarantor) Mr. Manish Dilip Auti / Legal Heirs Mrs. Ashwini Manish Auti	20.01.2022 & Amount Rs. 4,59,52,206.26 (Rs. Four Crore Fifty Nine Lakh Fifty Two Thousand Two Hundred Six and Paise Twenty Six Only) + Interest and other charges	All the piece and parcel of property, Commercial premises at 2nd Floor, Reliance Anand Mall, Jail Road, Plot No. 17+18, Sr. No. 27-B/10 & 21 & 11, village Dasak, Tal and Dist. Nashik admeasuring 511.14 Sq. Mtrs. i.e. 5500 Sq. Ft. Boundaries of Plot- East: By Jail Road, West: By plot No. 40 & 41, North: By 30 Ft. Colony Road, South: By Plot No. 19, 37 & 38 Boundaries of Commercial Shop : East: As per approved Bldg. plan, West: As per approved Bldg. plan, North: As per approved Bldg. plan, South: As per approved Bldg. plan (Property is in Physical Possession with Bank)	Rs. 2,70,000,000 EMD Amount Bid Increase Amount Rs. 2,70,000,000 Rs. 1,00,000,000
2	Satpur Industrial Estate Branch Borrower : Mr. Atul Prakash Vise & Mrs. Shraddha Atul Vise	30.10.2023 & Amount Rs. 20,41,034.00 (Rs. Twenty Lakhs Forty One Thousand Three Hundred Four Only) + Interest and other charges	All that piece & parcel of property, Flat No. 15, 3rd floor, Jagannath Apartment, Near Sankalecha's Garden Country Project, Opp. Shivkrupa Sweets, Near Highland Sq, Plot No. 01, Survey No. 318/1/1, Near Jatra Hotel, Nandur Link Road, Adgaon Shiwar, Nashik-422003 Owned by Mr. Atul Prakash Vise & Mrs. Shraddha Atul Vise, which is bounded as under; East- Side Margin, West- Flat No. 13, South- Flat No. 16, North- Flat No. 14 (Property in Symbolic Possession)	Rs. 19,70,000.00 Rs. 1,97,000.00 Rs. 10,000.00
3	Canada Circle Branch Borrower : M/s. Hi Tech Computers & System Prop. Mr. Nivrutti Wamanrao Bhadane, Mrs. Rajani Nivrutti Bhadane	18.08.2017 & Amount Rs. 2,71,16,149.00 (Rs. Two Crore Seventy One Lakh Sixteen Thousand One Hundred Forty Nine Only) + Interest and other charges	All the piece and parcel of property, Flat No. 2, Ground Floor, Sri Guru Kripa Co. Op. Housing Society Ltd., Survey Number 119/A/4B/2, Municipal House No. 814/Guru/002, Beside Avadhupuri Garden, Behind Daffodil Bungalow, Opposite Gurudev Ashram Tagore Nagar, Off Pune Road, Wadala Nasik, Admeasuring an area of 69.23 Sq.Mts East: Parking Space, West: Open Land, North: Flat No. 3, South: Flat No. 1 (Property is in Physical Possession with Bank)	Rs. 25,25,000.00 Rs. 2,52,500.00 Rs. 50,000.00
4		18.08.2017 & Amount Rs. 2,71,16,149.00 (Rs. Two Crore Seventy One Lakh Sixteen Thousand One Hundred Forty Nine Only) + Interest and other charges	All the piece and parcel of property, Flat No. 10, Padma Vishva Plaza, 3rd Floor, Survey No. 38/A/2, Tagore Nagar, Nasik Pune Road, Wadala Nasik. Admeasuring an area of 51.11 Sq. Mts. East: Side Margin, West: Terrace and stair case, North: Side Margin, South: Flat No. 11 (Property is in Physical Possession with Bank)	Rs. 13,50,000.00 Rs. 1,35,000.00 Rs. 10,000.00
5		18.08.2017 & Amount Rs. 2,71,16,149.00 (Rs. Two Crore Seventy One Lakh Sixteen Thousand One Hundred Forty Nine Only) + Interest and other charges	All the piece and parcel of property, Flat No.202, 2nd Floor, Ashiyana Co.Op. Housing Society, Survey Number 33/5, 32/E, 32/5C, Near Aurangabad Society, Tagore Nagar, Nasik Pune Road, Wadala Nasik. Admeasuring an area of 49.25 Sq.Mts. East: Building No. 2, West: Open Space, North: Survey No. 34/2, South: 7.5 meter wide Road (Property is in Symbolic Possession with Bank)	Rs. 12,00,000.00 Rs. 1,20,000.00 Rs. 10,000.00
6	Chinchpada Branch Borrower : Mr. Latif Murad Makrani	02/03/2023 & Amount Rs. 7,68,651.00 (Rs. Seven Lakhs Sixty Eight Thousand Six Hundred Fifty One only) + Interest and other charges	All that piece & parcel of property, Admeasuring an area of 56.25 sq.mtrs. Situated on Plot No 71/A, CTS No 263/B+266, At Aman Park, at Mauze-Navapur, Tah-Navapur, Dist. Nandurbar, Pin-425418 Owned by Mr. Latif Murad Makrani, which is bounded as under: East- Plot No. 71/A, West- Plot No. 71/A Part, South- Colony Road, North- Open Space (Property in Symbolic Possession)	Rs. 6,31,000.00 Rs. 63,100.00 Rs. 10,000.00
7	Chinchpada Branch Borrower : Mr. Sunil Mithalal Khatri, Smt. Teena Kamlesh Khatri, (Legal heir of Late Mr. Kamlesh Mithalal Khatri) Miss. Khushi Kamlesh Khatri, (Legal heir of Late Mr. Kamlesh Mithalal Khatri) Master Reet Kamlesh Khatri, (Legal heir of Late Mr. Kamlesh Mithalal Khatri)	01/11/2023 & Amount Rs. 1,8,56,736.00 (Rs. Eighteen Lakhs Fifty Six Thousand Seven Hundred Thirty Six Only) + Interest and other charges	All that piece & parcel of Plot No. 40, Gat No 252/2/A+252/2/B+284, Shivram Patil Nagar, Mauze Navapur, Tah-Navapur, Dist. Nandurbar, Pin- 425418. Owned by Mr. Kamlesh Mithalal Khatri & Mr. Sunil Mithalal Khatri, which is bounded as under: East- Colony Road, West- Plot No. 49, 50, South- Part of Plot No 40, North- Part of Plot No 40 (Property in Symbolic Possession)	Rs. 8,22,000.00 Rs. 82,200.00 Rs. 10,000.00
8	Chinchpada Branch Borrower : Mr. Faruk Badruddin Ansari	01/11/2023 & Amount Rs. 6,31,000.00 (Rs. Six Lakh Eighty Seven Thousand Three Hundred Thirty Two Only) + Interest and other charges	All that piece & parcel of property, Admeasuring an area of 112.05 sq.mtrs of out of this total Eastern Side Row House Area is 56.25 Sq.Mt. Situated on Plot No 71/A out of N.A. Gat No 263/B+266, At Aman Park, at Mauze- Navapur, Tah. Navapur, Dist. Nandurbar, Pin-425418. Owned by Mr. Faruk Badruddin Ansari, which is bounded as under: East- Plot No. 70/B, West- Plot No. 71/B, South- Open Space, North- Road (Property in Symbolic Possession)	Rs. 6,31,000.00 Rs. 63,100.00 Rs. 10,000.00
9	Malegaon Branch Borrower : Mr. Sajid Abdul Karim & Mrs. Mumtaz Sajid Khan	16/03/2022 & Amount Rs. 26,79,161.00 (Rs. Twenty Six Lakhs Seventy Nine Thousand One Hundred Sixty One Only) + Interest and other charges	All that piece & parcel of property Unit No. 5. Constructed on Plot No. 3, S. No. 116/2, Gat No. 205, Area 46.46 Sq. Mtr., Near Aksha Colony, (Saniya Park Row House No. 5) At Mauze Dyane, Malegaon, Dist. Nasik, owned by Mr. Sajid Abdul Karim & Mrs. Mumtaz Sajid Khan, which is bounded as under: East- Colony Road, West- Portion of Plot No. 3, South- Colony Road, North- Unit No. 4 (Property in Symbolic Possession)	Rs. 19,71,000.00 Rs. 1,97,100.00 Rs. 10,000.00
10	Shirud Branch Borrower : Mr. Valmik Ashok Bagul and Mrs. Lalita Valmik Bagul	18/06/2019 & Amount Rs. 13,07,170.00 (Rs. Thirteen Lakhs Seven Thousand One Hundred Seventy Only) + Interest and other charges	All that piece & parcel of property / Gram Panchayat Property 433, Admeasuring an area of 800.00 Sq. Ft. at post Mordad, Tal & Dist- Dhule, Pin-424308. Owned by Mr. Valmik Ashok Bagul and Mrs. Lalita Valmik Bagul, which is bounded as under: East- House of Ashok Rama Gaikwad, West- Road, South- House of Madhukar Sakharam Bagul, North- House of Uttam Marsale (Property in Symbolic Possession)	Rs. 10,51,000.00 Rs. 1,05,100.00 Rs. 10,000.00

Note: This is also a notice to the Borrower/Guarantor of the above loan under Rule 8(6) read with rule 9(1) of the Security Interest (Enforcement) rules 2002 about holding of Auction for the sale of secured assets on above mentioned date. For detailed terms and conditions of sale, Please refer bank's approved service provider's (Auction Platform), https://www.baanknet.com. Interested bidder may contact Mr. Aparbal Singh, Chief Manager, Regional Office, Nashik Mob No. 9407755072, Asst. Gen. Manager, Satpur Industrial Estate Br. Mob. No. 799898773, Chief Manager, Canada Circle Br. Mob. No. 7998987341, Sr. Manager, Chinchpada Br. Mob. No. 7998987330, Sr. Manager, Nandurbar Br. Mob. No. 7998987337, Sr. Manager, Varkheda Br. Mob. No. 7998987338, Sr. Manager, Goverdhan Br. Mob. No. 7998987344, Branch Manager, Shirud Br. Mob. No. 7998987312, Branch Manager, Sarangkhedha Br. Mob. No. 7998987324, Sr. Manager, Malegaon Br. Mob. No. 7998987301, Sr. Manager, Pimpalgaon Baswant Br. Mob. No. 7998987309, Branch Manager, Bhausaheb Nagar Br. Mob. No. 7998987304.

Date: 12/06/2026 Place: Nashik, Dhule & Nandurbar

Sd/- Authorized Officer
Central Bank of India

11 Varkheda Branch Borrower : Shah Mukhtar Alam Mehboobal Prop., M/s Arzoo Collection, Guarantor: Mr. Mahesh Devidas Kodikar	08/07/2019 & Amount Rs.14,30,967.00 (Rs. Fourteen Lakh Thirty Thousand Nine Hundred Sixty Seven only) + Interest and other charges	All that piece & parcel of property at Gram Panchayat-Dindori, Milkat No 2122, Shop No 03, Ground Floor, Shakuntala Complex, Near Dindori Bus Stop, Old Kawan Road, admeasuring an area of 13.38 sq.ft., at Mauze-Dindori, Tal. Dindori, Dist. Nasik, Owned by Mr. Shah Mukhtar Alam Mehboobal, which is bounded as under: East- Shop no 04 of Mr. Sanjay Malode, West- Shop no 02 of Mr. Navale, South - Common Road, North- Property of Mr. Rajendra Deshmukh (Property in Physical Possession)	Rs. 5,34,000.00 Rs. 53,400.00 Rs. 10,000.00
12 Varkheda Branch Borrower : 1. Mr Ravindra Shrisal Balurage 2. Mrs Lilibai Shrisal Balurage 3. Mrs Meena Balu Gaikwad 4. Mr Prakash Shrisal Balurage 5. Mr Rajendra Shrisal Balurage	30/10/2023 & Amount Rs.17,44,171.00 (Rs. Seventeen Lakhs Forty Four Thousand One Hundred Seventy One Only) + Interest and other charges	All that piece & parcel of property Grampanchayat A. No 61, Milkat No 60, Area 1645 Sq.Ft., Situated at Ozarkhed, Tal. Dindori, Dist. Nasik, which is bounded as under: East- Road, West- Madhav Bhikaji Nikhadi His Milkat, South- Rahul Ambadas Bachhav His Milkat, North- Society Office (Property in Symbolic Possession)	Rs. 17,54,000.00 Rs. 1,75,400.00 Rs. 50,000.00
13 Varkheda Branch Borrower : 1. M/s. Shital Agro Services, 2. Mr. Lalit Shantilal Hiran, Prop. of M/s Shital Agro Services, 3. Mrs. Sushila Shantilal Hiran (Mortgagor)/(Gurantor) Guarantor: 4. Mr. Shankar Eknath Boraste 5. Mr. Manoj Ramrao Padol	03/01/2024 & Amount Rs.32,11,918.00 (Rs. Thirty Two Lakhs Eleven Thousand Nine Hundred Eighteen only) + Interest and other charges	All that piece & parcel of S No 45, Milkat No 37/B, Admeasuring an area of 700.65 Sq.Ft., Assessment Rs. 968.00 paise At Village Varkheda, Tal. Dindori, Dist. Nasik, Owned by Mrs. Sushila Shantilal Hiran, which is bounded as under; East- Road, West- Road, South- Milkat No 35, North- Milkat No 37/A (Property in Symbolic Possession)	Rs. 9,10,000.00 Rs. 91,000.00 Rs. 10,000.00
14 Goverdhan Branch Borrower : Mr. Sachin Prakash Khairnar Guarantor : Mr. Dinesh Vishnu Patil	21/06/2025 & Amount Rs. 7,32,568.00 (Rs. Seven Lakhs Thirty Two Thousand Five Hundred Sixty Eight Only) + Interest and other charges	All that piece and parcel of the property, Flat No. 5 - B, admeasuring area 47.02 Sq.Mtrs. (Built-up) of "Shri Samarth Residency", Plot No. 11 of Survey No. 125/2, Shivajinagar, situated at village Gangapur, Tal. & Dist. Nasik, owned by Mr. Sachin Prakash Khairnar, which is bounded as under: East- Side Margin Space, West- Flat No. 5 - A, South- Flat No. 6, North- Side Margin Space (Property in Symbolic Possession)	Rs. 12,91,000.00 Rs. 1,29,100.00 Rs. 10,000.00
15 Sarangkhedha Branch Borrower : Mrs. Pratibha Shailendrasing Deshmukh (W/o Late Mr. Shailendrasing Nayansing Deshmukh)	29/09/2022 & Amount Rs. 19,09,499.50 (Rs. Nineteen Lakhs Nine Thousand Four Hundred Ninety Nine and Paise Fifty Only) + Interest & other charges	All that piece & parcel of property S No 130/1A Plot No 14/A Admeasuring an area of 105.00 Sq. Meters at post Amoda, Tal- Shirpur, Dist- Dhule, Pin-425405. Owned by Mrs. Pratibha Shailendrasing Deshmukh (W/o Late Mr. Shailendrasing Nayansing Deshmukh), which is bounded as under: East- Plot No. 14/B, West- Plot No. 13/B, South- Plot No. 23/B, North- 9 Mt Road (Property in Symbolic Possession)	Rs. 25,76,000.00 Rs. 2,57,600.00 Rs. 50,000.00
16 Sarangkhedha Branch Borrower : Mr. Eknath Banshi Chaudhari Guarantor: Mrs. Sangita Eknath Choudhari W/o Mr. Eknath Banshi Chaudhari Guarantor: Mr. Chumtilal Puna Patil S/o Puna Ukhla Patil	29/08/2		

